

ITEM NO.19

REGISTRAR COURT. 1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Writ Petition(s)(Civil) No(s). 1246/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 30-11-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ashwani Kumar Dubey, AOR
Mr. Rishabh Shukla, Adv.
Mr. Chandra Shekhar, Adv.

For Respondent(s)

Mr. Chitvan Singhal, Adv.
Mr. Nagan Pillai, Adv.
Mr. Praveen Pathak, Adv.
Mr. Davinder Pal Kaur, Adv.
Ms. Sarika Sriwastava, Adv.
Mr. Sandeep, Adv.
Mr. Sunil Prakash Pandey, Adv.

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Ms. Aishwarya Hariharan, Adv.

Mr. Dhawal Uniyal, AOR

Ms. Bharti Tyagi, AOR
Mr. Vikash Kumar, Adv.

Mr. Atulesh Kumar, AOR

contd...

Mr. Aditya Sharma, AOR
Mr. Shiv Sagar Tiwari, AOR
Mr. Ashutosh Dubey, AOR

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Mr. Shariq Ahmed, Adv.

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Mr. Sachin Agarwal, Adv.
Mr. Suresh Sisodia, Adv.
Mr. Pranav Kumar Srivastava, Adv.
Mr. Rajan Misra, Adv.
Mr. Dharmendra Singh Pal, Adv.
Mr. Fatesh Kumar Sahu, Adv.
Mr. Devendra Kumar Gupta, Adv.
Mr. Sharwan Kumar Goyal, Adv.
Mr. Prashant Andrew Leo, Adv.
Mr. Nishant Sanjay Kumar Singh, Adv.

Mr. Nirmal Kumar Ambastha, AOR

Mr. Rakesh Mishra, AOR

Mr. Bijan Kumar Ghosh, AOR
Mr. Ashawini Upadhyay, Adv.

Mr. M. R. Shamshad, AOR
Mr. Arijit Sarkar, Adv.
Ms. Nabeela Jamil, Adv.

Ms. Sugandha Anand , AOR
Mr. Saurabh Sagar, Adv.
Mr. Harsh Kumar, Adv.

Mr. Ejaz Maqbool, AOR
Mr. Saif Zia, Adv.

Ms. Deepshikha Sansanwal, Adv.
Mr. Santosh Krishnan, AOR

Mr. Kabir Dixit, AOR

contd...

Mr. Ujjwal Singh, AOR
Ms. Rashmi Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Union of India has not filed counter affidavit pursuant to
Hon'ble Court's order dated 11.07.2023 so far.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar